

## PROGRAMME

**Subject: “Dispute Resolution in Telecom and Broadcasting Sectors”**  
**Saturday 18<sup>th</sup> September, 2010**  
**Hotel Atithi, Puducherry**

|                      |   |
|----------------------|---|
| 10.00 am to 10.30 am | Registration of delegates   |
|                      | <b>INAUGURAL SESSION</b>  |
| 10.30 am to 10.40 am | <b>Lighting of the Lamp</b>   |
| 10.40 am to 10.45 am | Felicitation of the dignitaries.  |
| 10.45 am to 11.00 am | Welcome address by <b>Mr. G. D. Gaiha, Member</b> , Telecom Disputes Settlement and Appellate Tribunal (TDSAT)                                |
| 11.00 am to 11.15 am | Presentation on 3G Auction by <b>Ms. Vijayalakshmy K. Gupta, Member (Finance)</b> , Telecom Commission, Department of Telecommunication (DOT) |
| 11.15 am to 11.30 am | Address by <b>Dr. J.S. Sarma, Chairperson</b> , Telecom Regulatory Authority of India (TRAI)  |
| 11.30 am to 11.50 am | Address by Hon’ble <b>Mr. Justice M.Y. Eqbal, Chief Justice</b> , High Court of Madras ( <i>Chief Guest</i> )                                 |
| 11.50 am to 12.10 pm | Inaugural address by Hon’ble <b>Mr. Justice A.K. Ganguly, Judge</b> , Supreme Court of India  |
| 12.10 am to 12.30 pm | Remarks of the President of the session - <b>Hon’ble Mr. Justice S.B. Sinha, Chairperson</b> , TDSAT.   |
| 12.30 pm to 12.40 pm | <b>Vote of Thanks</b>   |
| 12.40 pm to 12.50 pm | Presentation of mementos to the dignitaries.  |
| 12.50 pm to 01.40 pm | <b>LUNCH</b>  |

### **BUSINESS SESSION-I**

#### **“DISPUTE RESOLUTION IN THE TELECOM SECTOR”**

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| 01.40 pm to 01.45 pm | Introduction of <b>Mr. Manjul Bajpai, President</b> , Telecom Lawyers Association - Chairman of the session.   |
| 01.45 pm to 01.50 pm | Opening remarks and Introduction of the following panelists by the Chairman of the Session <b>Mr. Manjul Bajpai, President</b> , Telecom Lawyers Association:- <ul style="list-style-type: none"><li>(i) <b>Mr. Navin Chawla</b>, Advocate</li><li>(ii) <b>Mr. N. Parameswaran</b>, Principal Advisor, TRAI</li><li>(iii) <b>Mr. Rajan S. Mathews</b>, Director General, COAI</li><li>(iv) <b>Mr. T.R. Dua</b>, Deputy Director General, COAI</li><li>(v) <b>Mr. S.C. Khanna</b>, Secretary General, AUSPI</li><li>(vi) <b>Mr. R. Marshal Antony Leo</b>, GM, BSNL, Puducherry</li><li>(vii) <b>Mr. N. Sundaramoorthy</b>, Vice President, Consumer Association of Pondicherry</li></ul> |
| 01.50 pm to 02.00 pm | Presentation by <b>Mr. T.R. Dua</b> , Deputy Director General, COAI  |
| 02.00 pm to 02.10 pm | Presentation by <b>Mr. S.C. Khanna</b> , Secretary General, AUSPI  |
| 02.10 pm to 02.35 pm | Discussion and interactive session, of the panelists with the audience to be moderated by <b>Mr. Manjul Bajpai, President</b> , Telecom Lawyers Association.   |

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02.35 pm to 02.40 pm Presentation of Mementos to the panelists.

02.40 pm to 03.00 pm

***TEA BREAK***

***BUSINESS SESSION-II***

***“DISPUTE RESOLUTION IN THE BROADCASTING SECTOR”***

03.00 pm to 03.05 pm Introduction of **Mr. Maninder Singh**, Senior Advocate - Chairman of the session.

03.05 pm to 03.10 pm Opening remarks and Introduction of the following panelists by the Chairman of the Session **Mr. Maninder Singh**, Senior Advocate:-

- (i) **Mr. Arun Kathpalia**, Advocate
- (ii) **Mr. N. Parameswaran**, Principal Advisor, TRAI
- (iii) **Mr. S.N. Sharma**, President, Den Networks Ltd. & Secretary MSO Alliance
- (iv) **Mrs. Roop Sharma**, President, Cable Operators Federation of India
- (v) **Mr. N. Sundaramoorthy**, Vice President, Consumer Association of Pondicherry

03.10 pm to 03.25 pm Presentation by **Mr. S.N. Sharma**, President, Den Networks Ltd. & Secretary MSO Alliance.

03.25 pm to 03.50 pm Discussion and interactive session, of the panelists with the audience to be moderated by **Mr. Maninder Singh**, Senior Advocate

03.50 pm to 03.55 pm ***Concluding remarks & Vote of Thanks***

03.55 pm to 04.00 pm Presentation of Mementos to the panelists.